

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2016**

**Dated: 1<sup>st</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Lalpur Wind Energy Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd.  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Ms. Shikha Ohri

Counsel for the Respondent(s)

: Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1 to 3

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**05.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*